

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA  
UNSTARRED QUESTION 2122

TO BE ANSWERED ON JULY 31, 2018

INSTALLATION OF LIFTS

NO. 2122      SHRIMATI KIRRON KHER :  
SHRI ANOOP MISHRA :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of guidelines issued by the Government for installation of lifts in apartment buildings and other housing facilities;
- (b) whether the Government has imposed any mandate and/or penalty on building contractors for installing lifts without minimum power backup and if so, the details thereof;
- (c) whether there are any guidelines for inhibiting underage children from navigating lifts alone at housing facilities and if so, the details thereof; and
- (d) whether presence of an operator in the lift to assist with emergency situations is mandatory and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

- (a) to (c): Bureau of Indian Standards (BIS) has published 10 Indian Standards on Lifts. Details of the same are at Annexure.

Further, the National Building Code of India 2016 (NBC 2016) in its Part 8 Building Services: Section 5 Installation of Lifts, Escalators and Moving Walks: 5A Lifts, mentions about the following information to be included in the notice board which shall be placed conspicuously in the lift car:

'Children under 12 years of age shall not use the lift, unless accompanied by an adult.'

(d): National Building Code of India 2016: Part 8 Building Services: Section 5 Installation of Lifts, Escalators and Moving Walks: 5A Lifts' provides for the following:

- (i) "Automatic push button operation" and "Attendant & dual control operation" as the 2 major controlling systems in the operation of lifts.
- (ii) In special cases [like in Stretcher Lifts of Hospitals, in Goods lifts and in Evacuation Lifts (for buildings above 200 m)], the presence of lift operator/attendant to enable them to take control of the operation of lifts from the automatic mode.

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Annexure referred to in reply to Lok Sabha Unstarred Question No. 2122 for answer on 31.07.2018 regarding "Installation of Lifts".

List of Standards on Lifts published by Bureau of Indian Standards

(BIS)

1. IS 14665 (Part 1): 2000 Electric Traction Lifts : Part 1 Outline Dimensions.
2. IS 14665 (Part 2 / Sec 1 and 2): 2000 Electric Traction Lifts: Part 2 Code of Practice for Installation Operation and Maintenance, Section 1 Passenger and Goods Lifts, Section 2 Service Lifts.
3. IS 14665 (Part 3 / Sec 1 and 2): 2000 Electric Traction Lifts: Part 3 Safety Rules, Section 1 Passenger and Goods Lifts, Section 2 Service Lifts.
4. IS 14665 (Part 4 / Sec 1 to 9): 2001 Electric Traction Lifts : Part 4 components, Section 1 Lifts Buffers, Section 2 Lift Guide Rails and Guide Shoes, Section 3 Lift Car frame Car Counterweight and Suspension, Section 4 Lift Safety Gears and Governors, Section 5 Lift Retiring Cam, Section 6 Lift Doors and Locking Devices and Contacts, Section 7 Lift Machines and Brakes, Section 8 Lift Wire Ropes, Section 9 Controller and Operating Devices for Lifts.
5. IS 14665 (Part 5): 1999 Electric Traction Lifts: Part 5 Inspection Manual.
6. IS 14671: 1999 Code of practice for installation and maintenance of hydraulic lifts.
7. IS 15259: 2002 Installation and Maintenance of Home Lifts — Code of Practice.

8. IS 15330: 2003 Code of Practice for Installation and Maintenance of Lifts for Handicapped Persons.
9. IS 15785: 2007 Code of practice for Installation and maintenance of lift without conventional machine rooms.
10. SP 7: 2016 'National Building Code of India 2016: Part 8 Building Services: Section 5 Installation of Lifts, Escalators and Moving Walks: 5A Lifts'

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